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C.A.No. 11174 OF 1995

ITEM No.1

Court No. 8

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA.No.1 in  
Civil Appeal No.11174/1995

SATNAM OVERSEAS (EXPORT)

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

( With Appln(s). for clarification of judgment dated 24.10.02 and  
with Office Report )

Date : 21/04/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. D.S. Chauhan,Adv.

For Respondent (s) Mr.Mahender Anand,Sr.Adv.  
Ms.Varuna Bhandari Gugnani,Adv.  
Mr Vinay Kumar Garg,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.SP2  
.....L.....I.....T.....T.....T.....T.....T.....T.....J  
Issue notice.

.SP1

(Usha Bhardwaj)  
P.S. to Registrar

(Madhu Saxena)  
Court Master